

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 309 OF 2018 &
IA No. 570 of 2019

Dated : 8th May, 2019

In the matter of:

Uttar Pradesh Jal Vidyut Nigam Limited

Versus

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **02.08.2019.**

Court Master

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